

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6082

ANSWERED ON:30.04.2015

CIL LAND ACQUISITION

Ering Shri Ninong;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) is facing challenges of delays in land acquisition and inadequate rail links etc. in achieving its output;
- (b) if so, the details in this regard;
- (c) whether the Government has prepared any roadmap for Coal India Limited to meet its annual growth targets;
- (d) if so, the details in this regard ; and
- (e) the time by which it is likely to be implemented ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) & (b): Land Acquisition & Forestry Clearance constraints: A large number of projects are facing challenges due to delay in land acquisition as well as forestry clearances. As on date, total of 53 projects of different subsidiaries of Coal India Limited (CIL) are delayed due to land acquisition issues. The major impediments in land acquisition are delay in notification of land, delay in authentication of land records / determination of Record of Rights, delay in handing over of land, reluctance on part of land oustees to handing over land even after receiving compensation, non availability of Rehabilitation and Resettlement (R&R) site to be provided by State Government and exorbitant demand of compensation from Project Affected Persons(PAPs) beyond company norms.

Further, constraints faced in obtaining Forest Clearance are due to delay in registration of applications , delay in obtaining NoC from the Collector for diversion of revenue forest land for non-forestry purpose, difference in land records maintained by the Revenue Department and the Forest Department, delay in issue of NoC under Forest Rights Act(FRA) etc.

Evacuation constraints due to inadequate Rail Links : CIL is facing coal evacuation problems in 3(three) of its subsidiaries namely, CCL, MCL & SECL. The major growth potential areas of these subsidiaries are N K Coalfields (CCL), IB & Talcher coalfields (MCL) and Mand- Raigarh Coalfields (SECL). However, due to inadequate railway infrastructure facilities, development of these coalfields are delayed. To overcome this problem, three rail projects have been planned for the subsidiaries which are as follows :-

- (i) Central Coalfields Limited (CCL) : Tori- Shivpur-Kathotia (New BG line) of approximately 94 Kms length in Jharkhand.
- (ii) Mahanadi Coalfields Limited (MCL) : Jharsugda-Barpalli-Sardega rail link of approximately 53 Kms length in Odisha.
- (iii) South Eastern Coalfields Limited (SECL) : East Corridor & East West Corridor of approximately 180 Km and 122 Kms length in Chhatisgarh.

(c) to (e): The focus of the Government is to improve domestic coal production to the maximum extent possible by facilitating Environment & Forest clearances expeditiously, pursuing with State Government for assistance in land acquisition and coordinating efforts with Railways for movement of coal. Coal India Limited (CIL) envisages enhancing its coal production from the current level of 494 million tonne to 1000 million tonne in 2019-20 for which a detailed action plan has been drawn. This includes capacity addition from new projects, use of mass production technologies and identification of existing ongoing projects with growth potential. With a view to improving productivity in operations, technology development is an ongoing process. To improve productivity, a study has recently been completed by KPMG to identify possible areas for modernization & introduction of modern technology in coal mines of CIL.